

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/5/2016
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
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1. ANANT MERATHIA
for MR. K.P. CHOPRA

Counsel for
Intervener

Anant

2. For TK Bhaskar
Shwetha Vasudevan

counsel for
petitioners
1 - 22

Shwetha

ORDER

Ms Swetha Vasudevan, counsel for petitioners present. No representation on behalf of respondents in the CP. Proxy counsel, Shri Anant Merathia representing senior counsel, Shri K P Chopra, for Intervener present. The Registry has submitted the verification report, a copy of which can be issued to the counsels for perusal and necessary action. Counsel for petitioner is directed to send private notice to the respondents and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **17.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)